

DELHI STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Central Office, Patiala House Courts Complex, New Delhi - 110001 Ph.: 23384781, Fax: 23387267, Email: dslsa-phc@nic.in



Most Urgent / Top Priority

Pef. No. 76/DSLSA/Estt/Account Officer (retd.)/ 15 $\frac{9517}{709528}$

Date: 5 August 2016

1/ The Registrar General	2. The Principal Secretary
High Court of Delhi, New Delhi	Law, Justice & Legislative Affairs
	. Govt. of NCT of Delhi
3. Ld. District & Sessions Judge (HQ),	4. Ld. District & Sessions Judge (West
Tis Hazari Çourts, Delhi	District)
,	Tis Hazari Courts, Delhi
5. Ld. District & Sessions Judge (East	6. Ld. District & Sessions Judge (North -
District)	East District)
KKD Courţs, Delhi	KKD Courts, Delhi
7. Ld. District & Sessions Judge	8. Ld. District & Sessions Judge (New
(Shahdara District)	Delh District)
KKD Courts, Delhi	Patiala House Courts, Delhi
9. Ld. District & Sessions Judge (North-	10. Ld. District-& Sessions Judge (North
West District)	District)
Rohini Courts, Delhi	Rohini Courts, Delhi
11. Ld. District & Sessions Judge (South	12. Ld. District & Sessions Judge (South -
District)	East District)
	Saket Courts, Delhi

Sub.: Appointment of Accounts Officers (post-retirement) for District Legal Services
Authorities, Delhi / New Delhi

Respircted Sir,

May I bring to kind consideration that in continuation of this Authority letter no. '6 SLSA/Estt/Account Officer (retd.)/ 15/7832-7843 dated 8th July 2016, the last date for submission of applications for the post of Accounts Officers (post-retirement) in DLSAs has been extended till 20.08.2016 while rest of the conditions shall remain same.

GENERAL RECEIPT

GENERAL RECEIPT

O 8 AUG 2016

Receipt No. 2034

May I therefore request your goodself to kindly furnish / propose the names of eligible Accounts Officers within stipulated time for considering them for post of Accounts Officers (post – retirement) on contractual basis at District Legal Services Authorities Delhi / New Delhi.

May I further request your goodself that directions may kindly be issued to the quarter concerned for uploading of the same on the official website as well as to display the same on the Notice Board / any other conspicuous place of your good office.

[™] Ýith regards,

Encl: As above

Yours faithfully

(Dharmësh Sharma) Member Secretary



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Ph. 23384781, Fax: 23387267, Email: dslsa-phc@nic.in www.dslsa.org 24x7 Toll free Helpline No.: 1516



tast date for submission of applications

20.08.2016

CIRCULAR

Delhi State Legal Services Authority intends to appoint Accounts Officers (post – rement) on contractual basis for District Legal Services Authorities, Delhi / New Delhi a per requirement on the following terms and conditions:-

Terms & Conditions:

- 1. The retired officials of High Court of Delhi, District Courts and Delhi Government may apply;
- 2. Upper age limit for remaining on the said post is 65 years;
- 3. The incumbent should have good experience in Accounts;
- 4. The selected candidate shall be paid a fixed remuneration of Rs. 25,000/- per month;
- 5. Accounts Officers (post retirement) shall be entitled to avail a total number of 12 days paid leave in a year, subject to a maximum of three days leave in a month. In the event of the number of leave exceeding per year or per month, the permissible limit, pro-rata deduction will be made from their monthly remuneration;
- 6. Eligible candidates may submit their applications in the prescribed format complete in all respect to this Authority either by post or via e-mail at our e-mail address estabwing-dslsa@nic.in on or before 20.08. 2016;
- 7. This Authority reserves the right to withdraw the aforesaid proposal;
- 8. The applications received after the due date shall not be entertained.

(Dharmesh Sharma)
Member Secretary

Application (Proforma) for the post of Accounts Officer (post - retirement)

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(to be filled in by the applicant only)

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